

SHRI JASWANT SINGH: We can take it up soon after lunch  
...(Interruptions)...

MR. CHAIRMAN: At 2 O' clock ...(Interruptions)...

SHRI JASWANT SINGH: Okay, Sir ...(Interruptions)...

\* श्री मोहम्मद आज़म खान (उत्तर प्रदेश): सभापति महोदय, प्रधानमंत्री जी यहां सदन में मौजूद हैं। मैं उनसे निवेदन करना चाहता हूं कि उत्तर प्रदेश में कानून और व्यवस्था बिल्कुल खत्म हो गई है ...(व्यवधान)...

MR. CHAIRMAN: No ...(Interruptions)... That is not the issue  
...(Interruptions)... No ...(Interruptions)...

DR. ALLADI P. RAJKUMAR (Andhra Pradesh) : It is a serious matter. We are anxious to know ...(Interruptions)...

MR. CHAIRMAN: Now, Papers to be laid on the Table of the House.

#### PAPERS LAID ON THE TABLE

##### **Report of the Comptroller and Auditor General of India upto 31st March 1999 regarding Indian Airlines and Air India Limited.**

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (PROF. CHAMANLAL GUPTA) : Sir I lay on the Table, under clause (1) of article 151 of Constitution a copy (in English and Hindi) of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 1999 (No. 4 of 2000) - Union Government (Commercial) - Indian Airlines Limited and Air India Limited. [ Placed in Library. See No. LT.-1804/00]

- I. **Report and Accounts (1998-99) of the Omnibus Industrial Development Corporation of Daman and Diu and Dadra and Nagar Haveli Ltd., Moti Daman and related papers.**

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\* Transliteration of speech in Persian Script is available in the Hindi Version of the debate.